

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Tebma Shpyard Ltd

MAIN PETITION NUMBER : CP/IB/738/2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/2086(CHE)2023

ORDER

Ld. Counsel Mr. Ravi Rajagopalan is present for the Applicant. Ld. Counsel Mr. K. Chandrasekaran is present for Respondent No. 1.

Ld. Counsel for the Respondent seeks and is granted time to file Reply / Counter and serve copy on the Counsel of the Applicant.

Rejoinder, if any be filed within two weeks from today.

List this Application for hearing on **11.12.2023**.

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(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

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(SANJIV JAIN)
MEMBER (JUDICIAL)